

CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH

CIRCUIT COURT SITTINGS ;INDORE

ORIGINAL APPLICATION NO. 913 OF 2006

Indore, this the 22nd day of December, 2006

Hon'ble Dr. G.C.Srivastava –Vice Chairman
Hon'ble Shri A.K.Gaur – Judicial Member

Bhavsingh Koriya,
S/o. late Shri Umraosingh Koriya,
Aged 41 years, No. 3350 Ex
Fatigueman (Removed),
R/o. Ramnev Guradia,
PO Chourdia, Tehsil Mhow,
District Indore (MP).

-Applicant

**(By Advocate – Shri Rajendra Tiwari on behalf of Smt. Purnima
Kanungo)**

Versus

1. Union of India, through Secretary,
Defence, Services, New Delhi.
2. Director General of Military Training
(MT-7), General Staff Branch, Army
Headquarters, DHQ, P.O., New Delhi-
110011.
3. Commandant,
Infantry School, Mhow (MP).

-Respondents

(By Advocate – Shri Vivek Saran)

O R D E R (Oral)

By Dr.G.C.Srivastava, Vice Chairman.-

This Original Application has been filed against the order dated 3.5.2005 (Annexure A-1) by which the penalty of removal from service was imposed on the applicant. The applicant has submitted an appeal against the order of the disciplinary authority on 18.8.2006 (Annexure A-13) stated to have been sent by registered post on 18.8.2006. This appeal has not yet been decided by the appellate authority. The learned counsel for the applicant submitted that the applicant would feel satisfied if the appellate authority is directed to decide the appeal petition within a specified period by a detailed and speaking order. Accepting this prayer we direct the respondent No. 2 to decide the appeal petition of the applicant at Annexure A-13 within a period

of three months from the date of receipt of this order and dispose it of by a detailed and reasoned order. Be it noted that we have not expressed any opinion on the merits of the case. Shri Vivek Saran, Additional Central Government Standing counsel was present in the court and was heard.

2. With this direction the Original Application is disposed of.

Anil Jain
(A.K.Gaur)
 Judicial Member

Against -
(Dr.G.C.Srivastava)
 Vice Chairman

पृष्ठांकन संख्या/नं. जबलपुर, दि.
 चिनिलिपि द्वारा दिया गया।
 (1) चिनी, राजा बाल द्वारा दिया गया। जबलपुर
 (2) आदेश श्री/श्रीमती/महाराजा, जबलपुर
 (3) प्रसर्ती श्री/श्रीमती/महाराजा, जबलपुर
 (4) विद्यमाल, राजा, जबलपुर
 सूचना एवं आवश्यक दस्तावेज़ द्वारा दिया गया।
 उप रजिस्ट्रार

Purnima Kanungo
Vivek Saran
22/12/16

*Issued
on 28/12/16*